

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 471 of 2019

IN THE MATTER OF:

Ajeet Kumar Saxena & Ors.

...Appellants

Versus

M/s. Shubhkamna buildtech Pvt Ltd. & Ors.

...Respondents

Present :

For Appellant:

None

For Respondent:

Mr. Akshay Goel, Advocate

ORDER

01.05.2019 - In spite of repeated calls nobody appears for Appellants. There is a delay in preferring the appeal also. The appeal is dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/sk